

CITY CIVIL COURT, MUMBAI,  
IN THE COURT OF HHJ SMT. S. S. NAGUR,  
COURT 13 ASST. SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 01.07.2020.

**URGENT MATTERS**

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	Summary Suit	1282/15	Mrs. Alpa Prakash Sheth vs Mrs. Kuntal Pratik Shah	R. Sathyanarayanan
2	Summary Suit	452/16	Mr. Ashish Jayantilal Sheth vs Mrs. Kuntal Pratik Shah	R. Sathyanarayanan
3	Summary Suit	453/16	Smt. Alkaben Jayantilal Sheth vs Mr. Pratik Chandrakant Shah	R. Sathyanarayanan

Sheristedar  
Court No.13